

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO - 423
ANSWERED ON – 22/07/2026

EV-BASED LAST-MILE DELIVERY

423. SHRI JAGGESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government proposes to mandate that all last-mile deliveries in urban areas be carried out using electric vehicles;
- (b) whether Government proposes to introduce incentives/subsidies to encourage logistics companies and e-commerce platforms to adopt electric vehicles for last-mile delivery operations;
- (c) whether Government proposes to establish dedicated charging infrastructure to support the transition to electric vehicles for last-mile delivery services across cities and towns;
- (d) whether Government proposes to set a timeline for phasing out fossil fuel-based vehicles used in last-mile delivery and replacing them with electric vehicles; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) No such proposal is under consideration.
- (b) & (c) Government in the Ministry of Road Transport and Highways has taken following non fiscal initiatives to promote adoption of Electric Vehicles (EVs) in the country:
 - (i) Notification issued vide S.O. 5333(E) dated the 18th October, 2018 to grant exemption from the requirements of the permit to the battery operated transport vehicles.
 - (ii) Notification issued vide G.S.R. 525(E) dated the 2nd August, 2021 to grant exemption of Battery Operated Vehicles from payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.
 - (iii) Notification issued vide G.S.R. 302(E) dated the 18th April, 2023 to grant All India Tourist Permit for battery-operated vehicles without payment of permit fee.
 - (iv) Notification issued vide G.S.R. 167(E) dated the 1st March, 2019 to facilitate retrofitment of hybrid electric system or electric kit to vehicles.

(v) Notification issued vide G.S.R. 749(E) dated the 7th August 2018 enabling registration mark of Battery Operated Vehicles in Yellow colour on Green background for the transport vehicles and for all other cases, in White colour on Green background.

(vi) Further, an advisory dated 12th August 2020 has been issued to all States and UTs regarding sale and registration of two-wheeled Electric Vehicles without batteries.

Further, The PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) scheme provides demand incentives aimed at reducing the high upfront acquisition costs for electric two-wheelers (e-2W) and three-wheelers (e-3W) registered for commercial purposes, including e-rickshaws, e-carts, and L5 category vehicles which are used for last-mile delivery operations also.

Under the PM E-Drive scheme, ₹2,000 crore has been allotted to establish a public charging network which can be utilised for electric vehicles for last-mile delivery services across cities and towns.

(d) & (e) No such proposal is under consideration.
